

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:220  
ANSWERED ON:03.12.2009  
MULTI SECTORAL DEVELOPMENT PROGRAMME  
Basavaraj Shri Gangasandra Siddappa;Sule Supriya

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) the status of implementation of multi-sectoral development programme in the selected minority concentrated districts of the country;
- (b) the number of States which are yet to submit development plans in this regard;
- (c) the position of utilization of funds by the implementing States; and
- (d) the steps taken by the Government for better implementation of the scheme?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (d) A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 220 for answer on 3/12/2009 regarding Multi-sectoral Development Programme by Shrimai Supriya Sule, Shri G.S. Basavaraj

(a) to (d) The implementation of the scheme of Multi-Sectoral Development Programme (MsDP) for identified minority concentration districts (MCDs) is reviewed regularly by the Government with the State Governments /UT administrations concerned. Recently a provision has also been made to include Members of Parliament and Legislative Assembly in the State Level and District Level Committees for implementation of Prime Minister's New 15 Point Programme for Welfare of Minorities and Multi-sectoral Development Programme. The status of implementation of MsDP in identified MCDs, number of plans approved and the utilization of funds by the State Governments/UT administrations is annexed.